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Title: Presentation of the 44th, 45th and 46th reports of the Committee on Labour.

- (a) 44th Report[§] on 'The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013.
- (b) 45th Report[§] on Action taken by the Government on the Recommendations/Observations contained in the 32nd Report (Fifteenth Lok Sabha) on 'Welfare of glass and bangle workers of Firozabad – A case study'.
- (c) 46th Report[§] on Action taken by the Government on the Recommendations/Observations contained in the 38th Report (Fifteenth Lok Sabha) on 'Welfare of small weavers of Mau and adjoining areas – A case study'.

§ The Report was presented to Hon. Speaker (15th Lok Sabha) on 15th March, 2014 under Direction 71 A of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of the Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.